

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF FINANCIAL SERVICES

**LOK SABHA**

**UNSTARRED QUESTION NO. †1245**

TO BE ANSWERED ON THE 6<sup>TH</sup> DECEMBER 2021/ AGRAHAYANA 15, 1943 (SAKA)

**CSR Funds Spent by PSBs**

†1245. SHRI ASHOK KUMAR RAWAT:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has fixed any criteria for spending funds under the Corporate Social Responsibility (CSR) by various Public Sector Banks (PSBs) etc. and if so, the details thereof;
- (b) whether all PSBs are adhering to the provisions of the CSR and if so, the details of the works done along with the amount of funds allocated by each PSB during the last three years and the current year, bank-wise, State/UT-wise;
- (c) whether the Government has taken any step for monitoring the amount spent by the PSBs under CSR in the country particularly in the backward and scheduled castes dominated regions;
- (d) if so, the details thereof, State-wise including Uttar Pradesh; and
- (e) the steps taken/being taken by the Government to ensure compliance of CSR initiatives by all PSBs?

**ANSWER**

THE MINISTER OF STATE FOR FINANCE  
(DR. BHAGWAT KARAD)

(a): As per Reserve Bank of India (RBI) inputs, public sector banks (PSBs) are not covered by the Companies Act and hence the Corporate Social Responsibility (CSR) policy related provisions of the Companies Act are not applicable to these banks. However, RBI has issued guidelines on Corporate Social Responsibility, Sustainable Development and Non-Financial Reporting – Role of Banks.

(b) to (e): Bank-wise details of amount spent on CSR during the last three years is at Annex. With regards to PSBs adherence to the provisions of CSR, RBI has apprised that no such deviations were observed.

As regard State / Union territory-wise funds allocated, and monitoring the amount spent by the PSBs under CSR in the country particularly in the backward and scheduled castes dominated regions, it may be noted that CSR spending, approved by the bank Board, includes expenditure on activities that are not attributable to specific locations and are spread across the country with multiple organisations, including PSBs, supporting a project pan-India, e.g., Swachh Bharat Kosh, National Sports Development Fund, Clean Ganga Fund, PM's National Relief Fund, etc. and therefore, the full CSR expenditure State / Union Territory-wise or backward and scheduled castes dominated regions wise cannot be apportioned. The major CSR activities on which the PSBs have spent funds include, *inter alia*, the following:

- (i) Education- granting scholarships to students, improving the infrastructure at schools, etc.;
- (ii) Healthcare- welfare of physically/mentally challenged persons, providing ambulances and critical care medical equipment to hospitals/health-centres, etc.;
- (iii) Enabling employment enhancing vocational skills through Rural Self Employment Training Institutes, vocational centres etc.;
- (iv) Ensuring environmental sustainability by initiating/supporting programmes for afforestation, rainwater harvesting, protecting forest cover, etc.;
- (v) Providing safe drinking water, sanitation etc.; and
- (vi) Rural and slum development

Further, as per instructions issued by RBI in respect of PSBs, audit of expenditure incurred under CSR forms part of the statutory audit of the PSB, which is carried out by auditors appointed by the PSB concerned.

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Details of the funds allocated to CSR, bank wise					
(amount in lakh Rs.)					
S. N.	Bank Name	FY 2018-19	FY 2019-20	FY 2020-21	FY 2021-22 (up to 30.9.2021)
1	Bank of Baroda	1,401	433	690	829
2	Bank of India	600	600	900	900
3	Bank of Maharashtra	5	5	389	550
4	Canara Bank	3,855	4,900	5,994	6,085
5	Central Bank of India	0	0	0	0
6	Indian Bank	1,917	400	618	1,000
7	Indian Overseas Bank	0	0	0	0
8	Punjab National Bank	581	500	2,100	2,500
9	Punjab & Sind Bank	0	0	0	0
10	State Bank of India	624	2,747	14,488	13,718
11	UCO Bank	1,099	990	966	960
12	Union Bank of India	0	0	0	29

(Source: Public Sector Banks)

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